

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

114. Company
Appeal/157/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.04.2024**

NAME OF THE PARTIES: Cotvisor Agrilink Services Private Limited

V/s.

Registrar of Companies.

SECTION 252(1) OF COMPANIES ACT, 2013

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Mr. Madhur Ladani, PCS for the Appellant is present through VC.

1. The bench notes that the Report of ROC is under scrutiny. Ld. PCS undertakes to file ROC report within a week. Let the same be done within two weeks. List on **14.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)